Report and Accounts (2007-08) of the R.S.C. and related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rajghat Samadhi Committee (RSC), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Committee.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 957/15/09]
- I. Notifications of the Ministry Personnel, Public Grievances and Pensions.
- II. Report and Accounts (2008-09) of INCOIS, Hyderabad and related papers.
- III. Report and Accounts (2008-09) of IITM Pune and NIOT Chennai and related papers.
- IV. Report (2008) of CVC, New Delhi.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table:—

- (i) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), Notification G.S.R. 545 (E), dated the 23rd July, 2009, publishing the Central Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2009, under sub-section (1) of Section 37 of the Administrative Tribunals Act, 1985. [Placed in Library. See No. L.T. 809/15/09]
 - (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:—
 - (1) G.S.R. 616 (E), dated the 31st August, 2009, publishing the Indian Police Service (Uniform) Amendment Rules, 2009.
 - (2) G.S.R. 714 (E), dated the 30th September, 2009, publishing the All India Services (Discipline and Appeal) Amendment Rules, 2009. [Placed in Library. See No. L.T. 808/15/09]